

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. RAMESHWAR TEXTILE MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Rameshwar Textile Mills Private Limited
2.	Date of incorporation of corporate debtor	18/08/1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110MH1988PTC048546
5.	Address of the registered office and principal office (if any) of corporate debtor	Office Address: 71-73, Old Hanuman Lane, Kalbadevi Rd, Shah Bhavan, Mumbai, Maharashtra, India, 400002. Principal Office: 1. Plot No. 3, Rameshwar House, Unity Estate, Near CNG Pump, Bhestan, Surat-394520, Gujarat 2. 827, G.I.D.C., Sachin, Surat-394520, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	02/01/2024 (Date of receipt of Order: 03/01/2024)
7.	Estimated date of closure of insolvency resolution process	30/06/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Kailash Thanmal Shah Reg. No.: IBBI/IPA-001/IP-P00267/2017-2018/10511
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 505, 21 st Century Business Centre, Nr. World Trade Centre, Ring Road, Surat-395002, Gujarat E-mail ID: ipktshah@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	505, 21 st Century Business Centre, Nr. World Trade Centre, Ring Road, Surat-395002, Gujarat E-mail ID: rameshwar.cirp@gmail.com
11.	Last date for submission of claims	16/01/2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the M/s. Rameshwar Textile Mills Private Limited on 02nd January,2024.

The creditors of M/s. Rameshwar Textile Mills Private Limited, are hereby called upon to submit their claims with proof on or before 16th January, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05/01/2024

Place: Mumbai

Kailash Thanmal Shah

Interim Resolution Professional of

M/s. Rameshwar Textile Mills Private Limited

IBBI Reg. No. IBBI/IPA-001/IP-P00267/2017-2018/10511

AFA Valid upto : 18/12/2024